National Company Law Tribunal

Allahabad Bench

CP NO. 32/2016 ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NAME OF THE COMPANY: M/S Carpo Electromic Ltd & Barers

SECTION OF THE COMPANIES ACT: U/S 391/394 of the Companies Act

SI. NO. Name AD GLATANED ONE PCS Ablalean Ascortandor Capago Name__ SI. NO.

CP No. 32/2016

Sh. Adesh Tandon PCS representing the petitioner company. In the present matter the affidavit of the Regional Director is received. The OL representing the Central Govt. is stated to be pre-occupied in a matter before the Hon'ble Supreme Court regarding a contempt case, in Sh. P.K. Dalmia Vs. O.P Sharma and others, hence, an adjournment is sought for in the matter.

Keeping in view of such circumstances, the case is adjourned for hearing on 18th September, 2017.

Dated:11.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by: Mohd. Zaid

S.C.

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